

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 1

CA 1001/2020 CA 1192/2020 CA 10/2021 CA 15/2021 CA 16/2021 IA 24/2021 CA 96/2021 IA 100/2021 CA 111/2021 CA 267/2021 CA 328/2021 CA 338/2021 CA 382/2021 CA 396/2021 CA 403/2021 CA 417/2021 CA 2/2022 CA 9/2022 CA 34/2022 CA 61/2022 CA 130/2022 CA 131/2022 CA 145/2022 CA 146/2022 CA 151/2022 CA 157/2022 CA 199/2022 CA 223/2022 CA 224/2022 CA 228/2022 CA 238/2022 CA 248/2022 CA 250/2022 IN CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **17.06.2022**

NAME OF THE PARTIES: -

Union of India

Vs.

Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

Counsels appeared	:	Sr. Adv. Gopal Jain, Sr. Adv. Dinyar Madon
For the Union of India	:	Adv. Aditya Sikka
<u>CA 403/2021 CA 417/2021</u>		
For the Applicant	:	Sr. Adv. Janak Dwarkadas
<u>CA 199/2022</u>		
For the Applicant	:	Adv. Ashish S Kamat
<u>CA 248/2022 CA 223/2022</u>		
For the Applicant	:	Adv. Fereshte Sethna
<u>CA 267/2021 CA 396/2021</u>		
For the Applicant	:	Adv. M. S. Bhardwaj
<u>CA 131/2022</u>		
For the Applicant	:	Adv. Shyam Kapadia

Section 242(4) and 241-242 of Companies Act, 2013

ORDER

CA 1192/2020, CA 15/2021, CA 16/2021, CA 328/2021, CA 382/2021,

CA 2/2022, CA 61/2022, CA 130/2022, CA 145/2022 CA 146/2022,

CA 151/2022, CA 157/2022, CA 199/2022, CA 223/2022, CA 248/2022 and CA 224/2022:-

Ld. Counsels for the parties present. Parties are directed to complete the pleading before the adjourned date. By consent of all the Counsels appeared for the parties list above numbered Applications on **04.07.2022 (be shown high on board).**

IA 100/2021, CA 396/2021, CA 417/2021, CA 9/2022, CA 131/2022, CA 228/2022, CA 238/2022 and CA 250/2022:-

Ld. Counsels for the parties present. Parties are directed to complete the pleading before the adjourned date. By consent of all the Counsels appeared for the parties list above numbered Applications on **08.07.2022 (be shown high on board).**

CA 1001/2020, CA 10/2021, IA 24/2021, CA 96/2021, CA 111/2021, CA 267/2021, CA 338/2021, CA 403/2021 and CA 34/2022:-

Ld. Counsels for the parties present. Parties are directed to complete the pleading before the adjourned date. By consent of all the Counsels appeared for the parties list above numbered Applications on **14.07.2022 (be shown high on board).**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Ankit

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)